COURT NO.8

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 406/2023

TUSHAR GANDHI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and IA No.181890/2023-EXEMPTION FROM FILING AFFIDAVIT)

Date : 11-12-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s)

- Mr. Shadan Farasat, AOR Ms. Mreganka Kukreja, Adv. Ms. Hrishika Jain, Adv.
- Ms. Natasha Maheshwari, Adv.
- Mr. Aman Naqvi, Adv.
- Mr. Harshit Anand, Adv.

For Respondent(s)

- Ms. Garima Prasad, Sr. A.A.G.
- Mr. Krishnanand Pandeya, AOR
- Mr. Sanjay Jain, Adv.
- Ms. Ankita Kedia, Adv.
- Mr. Sarvesh Dubey, Adv.
- Mr. Dev Pratap Shahi, Adv.
- Mr. Sharan Dev Singh Thakur, AAG
- Ms. Ruchira Goel, AOR
- Mr. Siddharth Thakur, Adv.
- Ms. Indira Bhakar, Adv.
- Mr. Adit Jayeshbhai Shah, Adv.
- Mr. Rupesh Kumar, AOR
- Ms. Pankhuri Shrivastava, Adv.
- Ms. Neelam Sharma, Adv.
- Mr. Aryaman Sharma, Adv.
- Mr. Rajeev Sharma, Adv.

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UPON hearing the counsel the Court made the following O R D E R

We have perused the very exhaustive report submitted the by the Tata Institute of Social Sciences (TISS).

Now, the first issue which will have to be dealt with is regarding implementation of the recommendations incorporated in the report. For that purpose, the petition shall be listed on 12th January, 2024. For the consideration of the other issues which are flagged in the earlier orders, a date will be fixed later on.

In the meanwhile, the concerned State Government officials will interact with the experts of the TISS to work out the modalities of the implementation of the recommendations.

We direct the State to file a report containing the details about the manner in which the State proposes to implement the recommendations in the report of TISS. The State response shall be filed by 17th January, 2024.

The personal presence of the Secretaries who are present today is dispensed with for the time being.

(ANITA MALHOTRA) AR-CUM-PS (AVGV RAMU) COURT MASTER

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